

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/4866/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the ¹⁸ June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAK/2024/1683 dated 04.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.06.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 07.06.2024 till the morning of 10.06.2024.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/4867/A dated , 18-06-2024
Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]